

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 &
IA No. 280 of 2012**

Dated : 22nd March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

B.S.E.S. Rajdhani Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Vishal Anand
Mr. Saket Musinapally

Counsel for the Respondent (s): Mr. Pradeep Misra for R.1
Ms. Swapna Seshadri, Amicus Curiae

**Appeal No. 62 of 2012 &
I.A. No. 281 of 2012**

B.S.E.S. Yamuna Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Aashish Gupta
Mr. Aditya Nayyar

Counsel for the Respondent (s): Mr. Pradeep Misra for R.1
Ms. Swapna Seshadri, Amicus Curiae

ORDER

It is noticed that both these Appeals were heard by another Bench. The learned counsel for the parties had also argued the matter at length before that Bench.

Therefore, post both these Appeals on **26.4.2013 at 2.30 p.m** before the same Bench treating as Part-Heard.

(V.J. Talwar)
Technical Member
ak/sm

(Justice M. Karpaga Vinayagam)
Chairperson